

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1251  
ANSWERED ON:10.12.2003  
PCOs TO HANDICAPPED PERSONS  
LAXMAN GILUWA;SHIVAJI MANE

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether there is misuse of the PCOs allotted to handicapped persons;
- (b) if so, the number of cases which came to the Government's notice during the last one year till date;
- (c) the reasons compelling handicapped person to sell their PCOs;
- (d) the Government's policy in this regard;
- (e) whether the subletting of PCOs is permissible; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI , PRADHAN)

- (a) Yes, Sir.
- (b) A total of 10 such cases, 3 in Delhi and 7 in Uttar Pradesh (West) Telecom Circle, have come to notice during the last one year.
- (c) Selling of PCOs is not permitted.
- (d) For any misuse of PCOs the services are withdrawn and agreement is terminated.
- (e) No, Sir.
- (f) Does not arise in view of (e) above.